9/2/10/10

## **Declaration of Assets and Liabilities**

Year: 2021-2022

I, Basudeo Krishna, son of Chandresdhwar Prasad, aged 42 years, belonging to Bihar Legislative Assembly Secretariat service and persently working as Private Secretaty give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Prity Kumari	Dependant- 1 Name Aarohi Kumari (Minor)	Dependant- 2 Name Anaya Kumari (Minor)	Dependant-3 Etc. Name
(i)	Cash	20000/-	Nil	Nil	Nil	Nil
(ii) Deposits in Bank, Financial Institutions And Non-Banking Financial Companies		SBI 1. A/c- 10839484937 Amount- Rs.55,000/- 2.Union Bank A/C 520101222355030 Amount-5000/- 3. BOB, Loan A/C- 48040100005242 5000/-	SBI 1. A/c- 20417472767 Amount- Rs.35,000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial	LIC Policy No- 825801336	LIC Policy	SSY Deposit	SSY Deposit	
	institutions, NSS, Postal Savings, LIC policies, etc.	Amount- 29,752/- (Yly)	825801335 Amount- 28,552/- (Yly.)	4,000/- Per Month	4,000/- Per Month	Nil
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler BR-01CE- 9917(Bajaj Pulsar) Two Wheeler	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	20gm Gold	Gold- 100grm. Silver 100gm.	Nil	Nil	Nil
(vii)	Other assets, such as values of Nil claims/ interests		Nil	Nil	Nil	Nil

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee.

## B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	Nil	Nil	Nil	Nil .	Nil
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	Nil	Under Construction Home in 1300 Sq. ft. land in vidya nagar, Beur, Patna.	Nil	Nil	Nil
(v)	Others(Such as interest in property)	Nil	Nil	Nil	Nil	Nil .

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 08.02.2022
(a)	(i) Loan from Banks	House Building Loan BOB, Bahadurpur Branch, Near kanti factory more, Bahadurpur, Patna	Rs.41,50,000/-
	(ii) Loan from financial institutions	Nil	Nil
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil

	(c)dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	Nil	Nil
	(f)Other dues, if any	Nil	Nil
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	BAOPK 9012M	Nil
	(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	Nil	Nil
	(iii)Sales Tax[Only in case of proprietary business]	Nil	Nil
	(iv)Property Tax	Nil	Nil

## Personal Detail

GPF/CPF/PRAN No. :-		PTS/BLA-1215				
Gender	:-	Male				
Date of Birth	:-	0 5 0 9 1 9 7 8				
Class/Group	:-	В				
Cadre	:-	Stenographer Cadre				
Home District	:-	Saharsa				

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Barndeo Droshya

Name of Employee: BASUDEO KRISHNA

Place : Patna. Designation: Private Secreatry

Date: 09.02.2022 Department: Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size

white paper withcomputertyped (single side) in prescribed formate.